Title: Introduction of the Special Financial Assistance to the State of Andhra Pradesh Bill, 2015.

DR. RAVINDRA BABU (AMALAPURAM): Sir, I beg to move for leave to introduce a Bill to provide for special financial assistance to the State of Andhra Pradesh for the purposes of promoting the welfare of persons belonging to the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes of people, agricultural labourers and unemployed citizens, development of infrastructure in the State, development of backward districts; exploitation and proper utilization of its resources and for matters connected therewith.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for special financial assistance to the State of Andhra Pradesh for the purposes of promoting the welfare of persons belonging to the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes of people, agricultural labourers and unemployed citizens, development of infrastructure in the State, development of backward districts; exploitation and proper utilization of its resources and for matters connected therewith."

The motion was adopted.

DR. RAVINDRA BABU: Sir, I introduce the Bill.

HON. DEPUTY-SPEKER: Item No. 25, Shri Dushyant Chautala.

15.34 hrs